BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL BOMBAY BENCH, BOMBAY.

- 1. Original Application No.375/94.
 Ruplal.
- Original Application No.376/94.
 Naubat Rai.
- 3. Original Application No.384/94.
 Ramesh Shankar Naik.
- 4. Original Application No.390/94.
 Vishwanath Lal.
- 5. Original Application No.398/94.
 R.D.Nair.
- 6. Original Application No.399/94.

 Vaman Ghadi.
- 7. Original Application No.400/94.

 V.Narayanan.
- 8. Original Application No.402/94.

 K.Soma Sekharan Nair.
- 9. Original Application No.403/94.

 K.K.Nair.
- 10. Original Application No.404/94. Chhakkan Lal.
- 11. Original Application No.405/94.
 T.S.V.Rao.
- 12. Original Application No.406/94.
 S.A.Kasim.
- 13. Original Application No.408/94.
 Abhay Singh.
- 14. Original Application No.409/94.
 P.S.N.Murthy.
- 15. Original Application No.411/94.

 Abraham Mathew.
- 16. <u>Original Application No.412/94.</u>
 P.V.Mudkappa.

....Applicants.



17. Original Application No.413/94.

Jagdish Prasad.

... Applicants.

V/s.

Union of India.

... Respondent.

Coram: Hon'ble Shri B.S.Hegde, Member(J).
Hon'ble Shri P.P.Srivastava, Member(A).

Appearances:-

Applicants by Shri H.K.Maingi. Respondents by Shri G.R.Sharma.

Oral Judgment: -

[Per Shri B.S.Hegde, Member(J)] Dt. 16.10.1995.

Heard Shri H.K.Maingi, counsel for the applicants and Shri G.R.Sharma, counsel for the respondent.

- 2. We have heard the counsel for the parties. Shri G.R. Sharma, counsel for the respondent has relied on a decision of the Supreme Court in the case of Union of India & Ors. V/s. G. Vasudevan Pillay & Ors. (1995(1) SCALE). After perusing the Judgment of the Supreme Court in the Case of UOI V/s. G. Vasudevan Pillay & Ors. we find that the Supreme Court has denied Dearness Relief on their pensions after they got themselves re-employed to any civil post under the Government of India. We see that the cases listed before us are similar to the one decided by the Supreme Court.
- 3. In view of the Supreme Court decisions all these applications have become infructuous and the same are dismissed.

(P.P.SRIVASTAVA)
MEMBER(A)

(B.S. AEGDE)
MEMBER(J).

В.